

**RAJYA SABHA**

**NOTICE OF MOTION**

Date .....

FROM

..... M.P.

TO

**THE SECRETARY GENERAL,  
RAJYA SABHA,  
NEW DELHI.**

Sir/Madam,

Under Rule 168 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby give notice of my intention to move the following motion on an issue of general public interest during the current/ensuing session of the Rajya Sabha:-

Yours faithfully,

*Member, Rajya Sabha*  
*Division No. ....*